

Secretary General reported two messages from Rajya Sabha regarding the Repealing and Amending Bill, 2023 and the Central Universities (Amendment) Bill, 2023

SECRETARY GENERAL: Sir, I have to report the following messages received from the Secretary General of Rajya Sabha:-

(i) ?In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 13th December, 2023 agreed without any amendment to the Repealing and Amending Bill, 2023, which was passed by the Lok Sabha at its sitting held on the 27th July, 2023.?

(ii) ?In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 13th December, 2023 agreed without any amendment to the Central Universities (Amendment) Bill, 2023 which was passed by the Lok Sabha at its sitting held on the 7th December, 2023.?

12.08¼ hrs